

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1943
TO BE ANSWERED ON AUGUST 07, 2023**

TARGET SET FOR CONSTRUCTION OF HOUSES

NO. 1943. SHRI SATISH CHANDRA DUBEY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the targets set for construction of houses in next five year under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) State – wise, specifically of Bihar State and its districts; and
- (b) the amount allocated and released so far for early completion of the construction of houses under the said scheme ?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under ‘Housing for All’ Mission since June, 2015 giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries through four verticals i.e. Beneficiary-led individual house construction/ enhancement (BLC); Affordable Housing in Partnership (AHP); ‘In-situ’ Slum Redevelopment (ISSR); and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. States/UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing and reported a demand of 112.24 lakh houses.

Based on the project proposals submitted by States/ UTs, more than 118.90 lakh houses have been sanctioned as on 31.07.2023. Of the sanctioned houses, 112.30 lakh have been grounded for construction; of which 76.02 lakh are completed/ delivered to beneficiaries. State/UT-wise details of houses sanctioned, grounded for construction and completed under PMAY-U are at Annexure-I. District-wise details of houses sanctioned, grounded for construction and completed under PMAY-U in the State of Bihar are at Annexure-II. Out of ₹ 2.00 lakh crore (approx.) Central assistance committed, ₹ 1.48 lakh crore has been released till date.

State/UT - wise details of houses sanctioned, grounded for construction and completed under PMAY-U

Sr. No.	Name of the State/ UT	Details of Houses (Nos)			
		Sanctioned	Grounded for construction	Completed	
1	Andhra Pradesh	21,32,432	19,97,115	8,15,473	
2	Bihar	3,23,356	3,02,590	1,12,166	
3	Chhattisgarh	3,02,663	2,73,450	1,93,845	
4	Goa	3,146	3,146	3,144	
5	Gujarat	10,54,868	9,83,027	8,81,711	
6	Haryana	1,65,034	92,312	65,236	
7	Himachal Pradesh	12,991	12,991	9,536	
8	Jharkhand	2,29,156	2,12,227	1,29,113	
9	Karnataka	6,38,121	5,90,941	3,20,280	
10	Kerala	1,65,557	1,46,113	1,15,642	
11	Madhya Pradesh	9,54,009	9,41,534	7,01,172	
12	Maharashtra	14,02,629	11,03,334	8,15,733	
13	Odisha	1,90,384	1,69,299	1,33,619	
14	Punjab	1,32,235	1,10,466	75,704	
15	Rajasthan	2,89,446	2,31,312	1,74,085	
16	Tamil Nadu	6,81,277	6,47,538	5,34,852	
17	Telangana	2,50,084	2,44,039	2,24,072	
18	Uttar Pradesh	17,01,389	16,33,800	12,94,727	
19	Uttarakhand	64,856	52,795	31,728	
20	West Bengal	6,82,577	6,09,605	3,67,622	
Sub- total (States) :-		1,13,76,210	1,03,57,634	69,99,460	
21	North East States	Arunachal Pradesh	8,499	8,360	6,502
22		Assam	1,76,643	1,51,222	85,507
23		Manipur	56,037	47,990	11,227
24		Meghalaya	4,758	3,772	1,116
25		Mizoram	39,811	39,214	7,067
26		Nagaland	31,968	31,825	15,721
27		Sikkim	594	449	209
28		Tripura	89,068	83,781	65,000
Sub- total (N.E. States) :-		4,07,378	3,66,613	1,92,349	
29	Union Territories	A&N Island (UT)	376	376	47
30		Chandigarh (UT)	1,256	1,256	1,256
31		DNH & DD (UT)	10,468	10,196	9,079
32		Delhi (UT)	29,976	29,976	29,976
33		J&K (UT)	49,141	47,356	19,445
34		Ladakh (UT)	1,307	1,014	674
35		Lakshadweep (UT)	-	-	-
36		Puducherry (UT)	14,185	14,139	8,678
Sub- total (UT) :-		1,06,709	1,04,313	69,155	
Grand Total :-		118.90 Lakh	112.30 Lakh*	76.02 Lakh*	

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of earlier JnNURM scheme during PMAY-U Mission period.

Annexure-II referred in reply to RS USQ No. 1943 due for 07-08-2023

District -wise details of houses sanctioned, grounded for construction and completed under PMAY-U in the state of Bihar

Sr. No.	District Name	Details of Houses (Nos)		
		Sanctioned	Grounded for Construction	Completed
1	Araria	6,995	6,987	1,490
2	Arwal	5,068	2,184	603
3	Aurangabad	5,028	4,638	1,759
4	Banka	2,291	2,030	618
5	Begusarai	14,579	14,579	6,285
6	Bhagalpur	8,140	7,263	3,156
7	Bhojpur	7,954	7,751	2,995
8	Buxar	1,849	1,849	947
9	Darbhanga	11,394	11,196	5,528
10	Gaya	16,466	15,485	7,699
11	Gopalganj	5,902	5,902	1,614
12	Jamui	6,929	6,929	2,855
13	Jehanabad	1,943	1,387	411
14	Kaimur	680	680	323
15	Katihar	10,017	9,576	1,684
16	Khagaria	3,496	3,496	1,793
17	Kishanganj	13,451	13,451	2,679
18	Lakhisarai	3,253	3,153	1,609
19	Madhepura	7,563	7,277	1,320
20	Madhubani	11,673	10,847	3,031
21	Munger	3,347	2,629	949
22	Muzaffarpur	13,798	13,634	5,021
23	Nalanda	2,799	2,374	1,667
24	Nawada	4,385	3,725	2,144
25	Pashchim Champan	6,205	5,930	1,592
26	Patna	22,846	21,984	13,982
27	Purbi Champan	26,612	26,417	7,313
28	Purnia	17,487	16,247	5,190
29	Rohtas	9,591	7,880	2,483
30	Saharsa	12,172	8,223	2,092
31	Samastipur	2,779	2,628	800
32	Saran	13,191	13,142	3,348
33	Sheikhpura	1,650	995	513
34	Sheohar	3,771	3,771	2,795
35	Sitamarhi	10,765	10,005	3,197
36	Siwan	4,311	3,647	1,556
37	Supaul	4,640	4,604	1,095
38	Vaishali	18,336	18,095	8,030
Total		3,23,356	3,02,590	1,12,166